

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 226**  
**CP-72/73/ND/2021**

**IN THE MATTER OF:**

**Sh. KM Goyal** ... **Applicant/Petitioner**

**Versus**

**CHD Developers Ltd.** ... **Respondent**

**Under Section: 73 of Companies Act, 2013**

**Order delivered on 29.09.2022**

**CORAM:**

**SHRI. BACHU VENKAT BALARAM DAS,**  
**HON'BLE MEMBER (J)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For Susp. Board of : Adv C S Gupta**  
**Director**

**ORDER**

Due to paucity of time, the matter is re-notified to 19.12.2022.



**(T.S. SINGH)**  
**COURT OFFICER**